

OA 1073/96

11.01.96

7/4

(16)

Single member Bench  
is not available today.  
the case is adjourned  
to 20.02.96 for hearing.

B.O.C.  
S.

objection filed  
kept as record

14  
19-1-96

20.02.96

(17)

no sitting adjourned  
to 11.04.96 for hearing

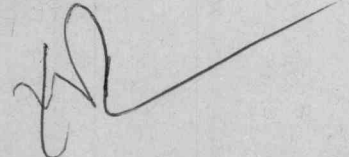
B.O.C.  
S.

(18)

11/4/96

Hon. Dr. R.K. Saxena, J.M.

None is present for the applicant while  
Shri M.K. Sharma proxy counsel to Shri A.K. Gaur,  
counsel for the respondents is present. It  
appears from the perusal of the record that  
Shri Dilip Khare, counsel for the applicant  
appeared in the case till 24/11/94. The matter  
was then listed nine times in the year 1995  
and three times including this date in the year  
1996. None appeared for the applicant on the  
dates whenever the matter was taken up. It  
appears that the applicant is not interested.  
The O.A. is, therefore, dismissed for default.



J.M.